

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4561
ANSWERED ON:06.08.2009
SALE OF BARMER OIL
Patel Shri Devji

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether ONGC and Mangalore Refinery Private Ltd. were designated as buyers of Barmer oil by Union Government.
- (b) if so, the details thereof;
- (c) whether the Government proposes to designate other oil marketing companies to buy the oil; and
- (d) if not, the reasons therefor and the steps taken by the Government to make the project viable?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (d) Mangalore Refinery Private Ltd. (MRPL), Indian Oil Corporation Ltd. (IOCL), and Hindustan Petroleum Corporation Ltd. (HPCL), have been nominated to purchase the crude oil to be produced from the Block RJ-ON-90/1 for the year 2009-10 & 2010-11 are as under:

Nome of Govt. Nominee	Allocation during 2009-10 Million Metric Tonne (MMT)	Allocation during 2010-11 (Million Metric Tonne (MMT)
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HPCL	0.30	0.50
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MRPL	0.20	0.40
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IOCL	0.20	1.50
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The allocation of crude beyond the quantities of crude indicated above will be made after ascertaining the capacity of the other public sector refineries to absorb the quality of crude produced from this oil field.